## CORRECTED AS ON 26-07-2018



## LEGISLATIVE ASSEMBLY OF THE STATE OF GOA SIXTH SESSION, 2018

# LIST OF STARRED QUESTIONS FOR ANSWER ON 26<sup>TH</sup> JULY, 2018

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#### CORRECTED AS ON 26-07-2018

## LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

#### SIXTH SESSION, 2018

# LIST OF STARRED QUESTIONS FOR ANSWER ON $26^{TH}$ JULY, 2018

#### SHRI DEEPAK PRABHU PAUSKAR BEAUTIFICATION OF ANCIENT TEMPLES

001A \*WILL the Minister for Tourism be pleased to state:

- (a) whether Tourism department intends to take development and beautification works of Ancient temples which has completed more than 100 years ; and
- (b) the development and beautification works of temples undertaken from Sanvordem Constituency, with details thereof?

#### SHRI DEEPAK PRABHU PAUSKAR

#### STATUS OF SWIMMING POOL

001B \*WILL the Minister for Sports and Youth affairs be pleased to state the status of National Level Swimming pool with Indoor Stadium and Sports ground at Dharbandora, Goa ?

#### SHRI NILKANTH HALARNKAR <u>SPORTS COMPLEX AT COLVALE</u>

002A.\*WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) the date of tender of School Sports Complex at Colvale;
- (b) date of completion of the above complex;
- (c) whether their said complex is capable to occupy for general public, if not, reasons thereof; and
- (d) the date by which said Sports Complex at Colvale will be opened?

## SHRI NILKANTH HALARNKAR <u>STATUS OF MOPA AIRPORT</u>

002B. \*WILL the Minister for Civil Aviation be pleased to state:

- (a) the status of work of Mopa Airport;
- (b) the details of number of Goans recruited by GMR;
- (c) the details of new vacancies/jobs that will be created at Mopa Airport and number of those jobs that will be reserved for Goans;
- (d) the date on which Mopa Airport first phase will be functional; and
- (e) furnish details of Sub-Contracts given by GMR to construct the Airport and details of contractors, number of Goans presently working at construction sites of Mopa Airport?

# SHRI NILKANTH HALARNKAR INFORMATION OF SHRI RYAN D'SOUZA

- 002C. \*WILL the Minister for NRI Affairs be pleased to state?
  - (a) whether the Government is aware of one Mr. Ryan D'Souza, resident of Siolim who has been sentenced in Dubai for 515 years;
  - (b) whether the parents of Ryan D'Souza have approached the Government;
  - (c) if so, the measures taken by the Government; and
  - (d) whether the Government has approached the External Affairs Minister or Indian Embassy in Dubai?

#### SHRI DAYANAND SOPTE EMPENELMENT OF AGENCIES BY SLMPC

003A.\*WILL the Minister for Tourism be pleased to state:

- (a) the details of State Level Marketing and Promotion Committee with copies of notification from January, 2017 till date;
- (b) the details with names, designation of persons appointed on the State Level Marketing and Promotion Committee from January, 2017 till date;
- (c) the details with copies of agenda items of meetings of State Level Marketing and Promotion Committee from January, 2017 till date;
- (d) the details with copies of minutes of meetings of State Level Marketing and Promotion Committee from January, 2017 till date;
- (e) the details of various Agencies Empaneled by State Level Marketing and Promotion Committee to provide various services to Tourism Department/GTDC from January, 2017 till date;
- (f) the details of Eligibility criteria for Empanelment of Agencies with copies of tender documents;
- (g) whether the empaneled agencies warded works after evaluation of their creative presentation for each event, give details with documentary proof of each agency with event handled by them;
- (h) whether the Department has floated any tenders to select agencies to carry out various works of Road Shows/Exhibition/ Promotional Events at domestic and International level; and
- (i) the details with documentary evidence such as tender notice and tender documents?

# SHRI DAYANAND SOPTE

## <u>STAY ON GTDC WORK IN PERNEM TALUKA</u>

003B. \*WILL the Minister for Tourism be pleased to state:

- (a) whether any Court has granted stay on GTDC work in Pernem Taluka;
- (b) if so, furnish details such as name of work, NOCs obtained from various Department and land owners, date of work order, tender details, component of work, name of contractor, current status of work and time frame for completion of work;
- (c) furnish a copy of work order and NOC obtained;
- (d) as per Finance Department circular no work order is to be given to contractor without obtaining all permission/NOC, has this been complied with if so, furnish details of compliance;

- (e) the action taken or proposed to be taken against concerned engineers of project cell violating procedures with details thereof;
- (f) the status of the Court case; and
- (g) whether the contractor fulfills work in hand criteria laid by the Government?

## SHRI CHURCHILL ALEMAO OPERATING STONE CRUSHING UNIT

004A.\*WILL the Minister for Water Resources be pleased to state:

- (a) whether the Government has taken any action against M/s Jolly Metals which is operating the stone crushing unit on Government acquired land through the Water Resources Department for the purpose of construction of distributary D2-D3 combined canal of Salauli Irrigation Project in Survey No.155 of Village Mulem, Salcete-Goa to the extent of 8675 mtrs;
- (b) the quantum of land that M/s Jolly Metals has encroached into and to whom it belongs;
- (c) whether there is any water resources canal;
- (d) if so, whether there are any damages to the water resources canal;
- (e) the distance between the canal and the said crushing unit;
- (f) the action the Government plans to take against the said encroachment done?

#### SHRI PRAVIN ZANTYE MAYEM LAKE INFRASTRUCTURE DEVELOPMENT

005A.\*WILL the Minister for Tourism be pleased to state:

- (a) the present status of development of work of Mayem Lake;
- (b) whether widening of road to approach Mayem Lake is incorporated in the project;
- (c) the various approach routes planned to Mayem Lake with details of the Project;
- (d) whether the Government intends to undertake second phase Mayem Lake Development Project (Theme Park) floated in the project; and
- (e) if so, the details of the Project ?

#### SHRI FILIPE NERY RODRIGUES <u>EXPENSES INCURRED ON NATIONAL GAMES 2018</u>

006A.\*WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) date by which the National Games 2018 will be held in the State, furnish copies of all correspondence with Indian Olympic Association and total amount of deposit paid to the Goa Government, as advance;
- (b) furnish details of infrastructure created for the National Games;
- (c) furnish details Town or Village-wise of the infrastructure which ready and also the work which is in progress for the said games; and
- (d) furnish details of expenses incurred or being incurred on the same?

# SHRI FILIPE NERY RODRIGUES <u>NUISANCE ON GOAN BEACHES</u>

006B. \*WILL the Minister for Tourism be pleased to state:

- (a) the action taken by the Government to stop the menace of hawkers, beggars and garbage on the beaches;
- (b) whether the Government has investigated to find who are involved in creating such nuisance; and
- (c) if so, the details such as name of the agency who conducted the investigation and the findings?

# SHRI ISIDORE FERNANDES

# WATCH TOWERS ON BEACHES IN CANACONA TALUKA

007A.\*WILL the Minister for Tourism be pleased to state:

- (a) whether the Government is aware of fact that there are world famous beaches in Canacona Taluka;
- (b) whether Government is aware that of many domestic & foreign tourist are saved on these beaches from drowning due to efforts of life guards;
- (c) if so, whether Government intend to erect more watch towers on the beaches where already watch towers are existing and new towers on other beaches of Canancona taluka where watch towers are yet to be erected;
- (d) whether new watch towers will be erected furnish details; and
- (e) if no, reasons for not installing/erecting new watch towers?

## SHRI ISIDORE FERNANDES

# SPORTS GROUNDS IN CANACONA CONSTITUENCY

#### 007B. \*WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) the total number of sports ground developed/constructed by Sports Authority/Department in Canacona taluka/Canacona Constituency for last 10 years (2008-2018)
- (b) the details such as location of each ground, with estimated cost of each ground and present status of each ground;
- (c) whether there was any proposal for construction of Sports ground in Canacona Constituency that was rejected, if so, furnish details thereof;
- (d) whether Government is aware of the fact that there is need of more sports ground in Canacona Constituency;
- (e) if so, whether there is any proposal for construction of new ground in Canacona Constituency with details thereof; and
- (f) if not, the reasons therefor with details?

#### SHRI RAVI S. NAIK <u>SPORTS CITY PROJECT IN PERNEM TALUKA</u>

008A.\*WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) the total area acquired for the construction of the Sport City at Pernem Taluka;
- (b) the details of the land demarcated for sports activity, commercial activity and residential purpose;
- (c) the status of sport city project; and
- (d) the date of land being acquired?

#### SHRI RAVI S.NAIK

## **EXPENDITURE INCURRED BY TOURISM DEPARTMENT**

008B. \*WILL the Minister for Tourism be pleased to state:

- (a) the details of expenditure incurred by Tourism Department of Tourism Carnival, Shigmo, marketing exhibition, sponsorship and road show Advertisement for last 3 years; and
- (b) the detail thereof year wise and item wise?

#### SHRI RAVI S.NAIK <u>REGULARIZATION OF TEMPORARY PERMANENT CONTRACT/</u> <u>DAILY WAGES EMPLOYEES</u>

008C. \*WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) the total number of staff recruited by the Department Sport Authority towards Temporary Permanent/ contract/ daily wages along with their name and designation and date of joining;
- (b) whether Government intends to regularize Temporary and contract/ daily wages in Sports Authority of Goa;and
- (c) whether any assurances will be given by the Government for regularization with details of the assurances?

# SHRI ALEIXO REGINALDO LOURENCO DELAYS IN PROMOTION

- 009A. WILL the Minister for General Administration Department be pleased to state:
  - (a) whether the total number of posts vacant and filled by direct recruitment or promotion since 2012 till date give details post wise and year wise till date;
  - (b) whether the Government is aware that assistant ,junior assistant and multi-tasking staff in Secretariat are deprived of promotions due to non-completion /verification of roster, if so the reason thereof;
  - (c) the details such as names, designation, date of appointment, date of promotion and date of retirement of such employees promoted since 2012;
  - (d) the details such as names, designation, date of appointment, date of retirement of such employees stagnated at one post for more than 5 years; and

(e) whether the Government has taken any initiatives to resolve this situation and grant timely promotions to its employees?

#### SHRI ALEIXO REGINALDO LOURENCO <u>"REPLACEMENT OF OLD KEROSENE OBM TO PETROL OBM</u> SCHEME"

009B. WILL the Minister for Fisheries be pleased to state:

- (a) whether any notification has been adhered as per the Gazette Notification No.DF/PLG/Bud/2013-2017 Subject "Replacement of Old Kerosene OBM" options are available to the beneficiary;
- (b) whether any Notification has been adhered "Replacement of Old Kerosene OBM" to Petrol OBM Scheme for fishermen ,whether the Government is aware that OBM option that is environment friendly and consumed less petrol;
- (c) whether any Notification has been adhered to the OBM option envisaged in the "Replacement of Old Kerosene OBM to Petrol OBM Scheme" that would have garnered savings on subsidy, on purchase of petrol;
- (d) whether the calculation as per the OBM, replacement scheme will derive the subsidy amount payable to the beneficiaries;
- (e) whether the beneficiary fishermen has denied notified benefits;
- (f) whether NOC's is signed by the Department under "Replacement of Old Kerosene OBM to Petrol OBM Scheme";
- (g) the procedure for the beneficiary fisherman to avail the scheme ;
- (h) the total number of OBM to petrol OBM 's sanctioned till date under the "Replacement of Old Kerosene OBM to Petrol OBM Scheme";
- (i) the "Replacement of Old Kerosene OBM to Petrol OBM Scheme" is available to entitled fishermen; and
- (j) the total number of fishermen under the "Replacement of Old Kerosene OBM to Petrol OBM Scheme" are yet to avail the Scheme?

#### SHRI ALEIXO REGINALDO LOURENCO NATIONAL GAMES

009C. WILL the Minister for Sports and Youth Affairs be pleased to state:

- whether the Government will assure the House when National (a) Games will be held in the State; give a categorical date and time when Goa will finally host this biggest national sporting extravaganza;
- the full details town or village wise the infrastructure which is ready (b) and also the work which is in progress for the said games;
- the details expenses incurred or being incurred; and (c)
- whether there is any assurance from the Government that the games (d) will be held in this term of the present charismatic sports Minister ,Babu Azgaonkar?

## SHRI PRATAPSINGH RANE

# DAM SAFETY PANEL

010A.\*WILL the Minister for Water Resources be pleased to state:

- (a) the names of the experts on Dam Safety Panel of the State of Goa; and
- the dates when they met and visited the Anjunem and Salaulim Dams? (b)

#### SHRI PRATAPSINGH RANE

# **TILARI DAM**

010B. \*WILL the Minister for Water Resources be pleased to state the date of the canal works of the Tilari Dam are to be completed and reach Karapur and Sarvan Village in Bicholim Taluka and water will be supplied to the fields?

## SHRI PRATAPSINGH RANE

# FISHING TRAWELER

010C. \*WILL the Minister for Fisheries be pleased to state:

- the number of fishing trawlers registered with the Fisheries (a) Department in the State; and
- whether they are all equipped with safety and wireless equipment's ? (b)

# SHRI NILESH CABRAL **DETAILS OF THE SANCTIONED** POSTS FOR IAS, IPS AND IFS SERVICES

011A. \*WILL the Minister for Personnel be pleased to state:

- (a) the number of sanctioned posts for IAS,IPS and IFS Services for the State of Goa;
- (b) furnish details of the proposal sent to the Government of India for creating separate All India Service Cadre for Goa State;
- (c) the reasons for the delay in granting separate Cadre to Goa State and the efforts made by the Government till date;
- (d) the number of vacancies available for induction of Goan Officer in IAS, IPS and IFS; the current process undertaken by the Department for following up of these vacancies and reasons for the delay in following up of these vacancies; and
- (e) furnish copies of all the notings moved by the Personnel Department in this regard?

#### SHRI NILESH CABRAL

## **CREATION OF POSTS**

011B. \*WILL the Minister for Administrative Reforms be pleased to state:

- (a) give details of procedure followed by the Administrative Reform Department in creation of new Posts and revival of lapsed posts for various Departments;
- (b) whether the Department have any technical competent officer to study the manpower requirement and arrived at a sound conclusion;
- (c) if so, furnish details such as names of officers in Department, qualifications, experience, date of joining ARD, designation and pay scale; and
- (d) the details of proposals received for creation of posts, recruitment of posts from various Departments during the last 3 financial years along with detailed findings/recommendations of ARD?

## SHRI NILESH CABRAL

## CRIRERIA FOLLOWED FOR HARNESS CASES

- 011C. \*WILL the Minister for Personnel be pleased to state:
  - (a) the number of jobs allotted under harness cases during the last 10 years;
  - (b) the details such as name of the deceased Government employee, Department, date of his death, date of application made by family member for employment, date on which appointed under harness case

and name of the Department where employment given along with the designation;

- (c) the number of applications pending and awaiting employment, give details such as name of the applicant, date of application and time frame by which the applicant is likely to be issued appointment order;
- (d) the maximum time frame by which the Government is bound to give employment under harness case, after the death of the deceased family member;
- (e) the number of applications that have been rejected during the last 10 years under harness case, give details case-wise with reasons for rejection of claim; and
- (f) the criteria followed by the Government to reserve posts for harness cases, furnish details?

#### SHRI PRASAD GAONKAR AUGMENTATION OF WATER FROM SALAULIM TO KALAY RIVER

012A. \*WILL the Minister for Water Resources be pleased to state?

- (a) whether any project has been proposed by Water Resource Department for the augmentation of water by pipeline from Salaulim to Kalay River;
- (b) if so, the estimate cost of proposed project and the cost of existing project;
- (c) the success rate of such project;
- (d) the technical data of release of water, loss of water and intake of water day wise for the past 3 years; and
- (e) whether the above mentioned project is beneficial to people?

## SHRI PRASAD GAONKAR MAINTENANCE WORK OF SALAULIM DAM

- 012B. \*WILL the Minister for Water Resources be pleased to state?
  - (a) the major maintenance work and billed cost carried out for Salaulim Dam since 2012 till date with year-wise information;
  - (b) the detailed treatment carried out under such maintenance works to arrest leakages since 2012 till date year- wise;
  - (c) the success rate of such treatment since 2012 till date year-

wise with detailed data;

- (d) the name of agency who carried out treatment work since 2012 till date year-wise and
- (e) whether the same agency is carrying out such type of work?

## SHRI PRASAD GAONKAR VISITORS VISITING SALAULIM DAM

012C. \*WILL the Minister for Water Resources be pleased to state?

- (a) whether it is a fact that the vehicles are allowed on top of the dam ;
- (b) if so, the criteria/reason to allow such vehicles on top of the Salaulim dam;
- (c) the name of the Authority who gives permission to pass such vehicles; and
- (d) the precoutionery measures taken by Water Resources Department regarding visitors such as physically handicapped, Senior Citizens to go on the top of the dam?

#### SHRI LUIZINHO FALEIRO <u>EXPENSES INCURRED ON FISH FESTIVALS SINCE THE</u> YEAR

- 013A \*WILL the Minister for Fisheries be pleased to state:
  - (a) the details of the amount spent by the Directorate of Fisheries for the last 5 years for Aqua Fish Festival / other Fish Festival / Promotion Campaign both State and Central level and the income received for the same;
  - (b) the objective of the above festival; and
  - (c) whether the same has been achieved?

#### SHRI LUIZINHO FALEIRO

# EXORBITANT FISH PRICES AND PRICE FIXING BY THE FISH

013B \*WILL the Minister for Fisheries be pleased to state:

- (a) whether the Government is aware that outside lobbies and Fish Mafia are monopolizing our marine fish resources and fixing the prices of fish rendering Goans helpless as they do not have the purchase power nor does it make sense to spend excessive amounts on ordinary fish ;
- (b) whether the Government is aware that Fish Curry and Rice is the staple food of Goans contributing to their health and nutrition ;
- (c) if so,whether there is any control by the department of Fisheries at the Fishing Jetties to counter these Fish Mafia and the price Fixing mischief prevelant there ;
- (d) furnish their names and addresses of these agents and have they been officially assigned;
- (e) the Mechanism that has been put in place by the Government of Goa to ensure that the Price of Fish is within the reach of the common man;
- (f) furnish with details; and
  - i) the Cold Storage facilities available in Goa, with their names and addresses,
  - ii) the fish landing for the last 5 years fisheries harbor / area wise
  - iii) the fish consumption for the last 5 years
  - iv) the fish imports for the last 5 years; and
  - v) the fish exports for the last 5 years ?

#### SHRI LUIZINHO FALEIRO STATUS OF FISH MEAL PLANTS IN THE STATE OF GOA

\*013C. Transferred as Unstarred Question No.106 to Industries, Trade and Commerce to be answered on 31.07.2018.

#### SHRI DIGAMBAR KAMAT PLOTS ALLOTTED TO PETROLEUM COMPANY IN PERNEM TALUKA

014A. \*WILL the Minister for Tourism be pleased to state?

- (a) whether any plot of land belonging to Tourism Department/ GTDC has been allotted/leased to any Petroleum Company in Pernem Taluka:
- (b) the details of the property owned by Tourism Department/GTDC in Permen Taluks which has been allotted to the Company;
- (c) a copy of the allotment letter/lease deed in the name of the

Company;

- (d) the activities going on in this property from 01-01-2012;
- (e) the details such Survey No., location and activity going on since 1-1-2012;
- (f) whether any advertisement was issued calling for bids for allotting/leasing any plot to any organization;
- (g) a copy of advertisement/offers received from organisation, rate quoted and period of lease/allotment;
- (h) whether Government approval/Finance Department approval has been obtained for allotting/leasing any such property to any organization after the GTDC Board decision to that effect;
- (i) the details such as approval of Finance, Government, GTDC Board; and
- (j) furnish copy of minutes, file notings with respect to copy of minutes, file notings with respect to Government approval/Finance Department approval?

## SHRI DIGAMBAR KAMAT GOA FOOTBALL DEVELOPMENT COUNCIL

- 014B. \*WILL the Minister for Sports and Youth Affairs be pleased to state?
  - (a) the period for which the Goa Football Development Council was formed.
  - (b) the details such as date of the order forming the Council, name and address of members of the Council;
  - (c) a copy of the notification;
  - (d) the criteria for nominating these member to this Council with details thereof;
  - (e) the total amount of grants given by the Government to this Council since its formation;
  - (f) the year-wise details along with dates;
  - (g) the total expenditure incurred by this Council as on date from the date of its formation;
  - (h) the details with names and addresses of the parties paid and date of payment;
  - (i) the number of tender called by the Council for supply of material and other sports item;
  - (j) the details including copy of tender notice, amount of tender,
  - (k) the number of bidder in each case copy of comparative statement and name of successful bidder;

- (1) a copy of work order;
- (m) whether e-tendering mode was adopted or not;
- (n) whether any items have been purchased on quotation;
- (o) if so, the details of quotations called for and copy of quotations received to be enclosed; and
- (p) the number of trophies/championship won by Goa since the formation of this Council?

SHRI ANTONIO FERNANDES

# GOA BHAVAN AT MUMBAI

015A. \*WILL the Minister for General Administration be pleased to state:

- (a) the reasons for closure of Goa Bhavan in Mumbai for goanpublic and since when; and
- (b) if closed for maintenance the time frame by which the work will be completed?

# SHRI ANTONIO FERNANDES <u>POSTS IN VARIOUS GOVERNMENT DEPARTMENTS</u>

015B. Transferred as Unstarred Question No.104 to Social Welfare to be answered on 31.07.2018.

#### SHRI ANTONIO FERNANDES <u>FISH IMPORTED FROM OTHER STATES</u>

015C. \*WILL the Minister for Fisheries be pleased to state:

- (a) the quantum of fish imported in Goa from other States;
- (b) whether the Government is keeping a track on the number of trucks entering the State with fish; if so, the details thereof;
- (c) whether the Government is aware that imported fish is leading to a loss of business to our local Ramponkars whose fish arrives in the market a few hours later than the imported fish; and
- (d) if so, whether the Government has any plan to ensure that our local fishermen get the best price?

# SHRI CHANDRAKANT KAVALEKAR <u>PROMOTING SPORTS IN GOA</u>

#### 16A. \*WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) whether the Government is serious in promoting, encouraging and building Sports in the State especially in rural areas like Quepem Taluka;
- (b) furnish details of the infrastructure projects like playgrounds, indoor stadium, swimming pools, gymnastics, etc. District-wise, Constituency-wise from 1-4-2014 till date;
- (c) the constituency-wise details of training courses/coaching classes being organized/sponsored by SAG/DSY since 1-4-2014 till date;
- (d) the details of staff, coaches, instructors, trainers appointed/sponsored by DSYA/SAG at various sports complexes, Schools, Colleges, University, etc. since 1-4-2014 till date;
- (e) the year-wise details of the expenditure incurred by the Government to promote and encourage sports in each School, Higher Secondary, College, University, from 1-4-2014;
- (f) whether works are completed as per tenders after obtaining expenditure sanction; if so, the year-wise details; and
- (g) the year-wise details of pending cases with reasons for not completing the works inspite of tendering?

#### SHRI CHANDRAKANT KAVALEKAR <u>FUNCTIONING OF NRI COMMISSIONER</u>

- 016B. \*WILL the Minister for NRI Affairs be pleased to state:
  - (a) whether office of the NRI Commissioner is functioning effectively in dealing with the financial matters as support to the Goans working abroad;
  - (b) if so, the total expenditure incurred by NRI Affairs for the Financial Years 2014-2015, 2015-2016, 2016-2017 and 2017-2018;
  - (c) furnish information about tours, visits and travels to other Countries by Officials of the NRI Affairs including Commissioner as well as other concerned Corporations, Agencies, etc.;
  - (d) the details about the expenditure incurred in terms of advertisement, programs, seminars, meetings, etc;
  - (e) the details about the sponsorship received by NRI Affairs or associated Corporations, Agencies, Boards, etc.;
  - (f) the details about the Contracts, rate Contracts, Tenders, Agreements, Works, etc. being awarded by NRI Affairs in terms of name of the

firms/agencies/companies their ownership details, comparison sheets, criteria for selection, etc.; and

(g) whether NRI Affairs is maintaining/tracking records of Goans travelling abroad by ship, cruises, tankers on travel, residential or business visas?

# SHRI FRANCISCO SILVEIRA

# **ESTIMATES FOR WORKS IN ST. ANDRE CONSTITUENCY**

- 017A. \*WILL the Minister for Water Resources be pleased to state:
  - (a) the number of estimates that have been prepared for various plan/non plan works to be taken up in ST Andre Constituency;
  - (b) the number of works that works have been tendered till date from 1<sup>st</sup> April 2012; and
  - (c) specify the number of works that have been completed till date; please specify?

#### SHRI FRANCISCO SILVEIRA

## **DEVELOPMENT OF WATER SPRINGS**

- 017B. \*WILL the Minister for Tourism be pleased to state:
  - (a) whether the Government proposes to develop the water spring sites at Arcar in Curca at V. P. Bambolim at V. P. Maina in Batim V.P. and Pilar in Goa Velha V.P. in St. Andre Constituency; and
  - (b) if so, when and if not the reasons thereof?

## SHRI CLAFASIO DIAS

# ADMINISTRATIVE APPROVALS

- 018A. \*WILL the Minister for Water Resources be pleased to state?
  - (a) the number of works taken up in Cuncolim Constituency in last 3 years;
  - (b) the number of Priority Notes received from the Office;
  - (c) the estimates prepared by the Engineers; and
  - (d) the number of Administrative approvals given till date?

#### SHRI CLAFASIO DIAS <u>PANCHAYAT GHAR IN MULEM PARODA</u>

018B. \*WILL the Minister for Sports and Youth Affairs be pleased to state whether the SAG has given NOC to construct the Panchayat Ghar in the acquired land in Mulem, Paroda?

#### SHRI CLAFASIO DIAS

## MULEM PARODA PLAYGROUND

018C. \*WILL the Minister for Sports and Youth Affairs be pleased to state?

- (a) whether the estimates were prepared for Mulem Paroda playground for 2<sup>nd</sup> phase;
- (b) the time frame by which the work will be started; and
- (c) the details of the works taken up?

## SHRI WILFRED D'SA BORE WELLS IN VERNA INDUSTRIAL ESTATE

019A.\*WILL the Minister for Water Resources be pleased to state:

- (a) the number of approvals given for bore wells during the last 5 years with a list in Verna Industrial Estate;
- (b) the details of number of bore wells capped in Verna Industrial Estate;
- (c) the details of number of bore wells metered in Verna;
- (d) whether monitoring of bore wells is done at Verna Industrial Estate with details thereof;
- (e) the details of Report of the Ground Water Level during the last 3 years;
- (f) whether water from Village is supplied to Verna Industrial Estate;
- (g) if so, details thereof;
- (h) the number of permission given to extraction of water from Village wells with the list;
- (i) whether the Village wells are metered, if so, details thereof;
- (j) whether ground water is surveyed by Hydro Geological Department in Verna Industrial Area;
- (k) if so, details thereof;

- (1) whether Verna Industrial Estate is declared as Scheduled Area;
- (m) if so, details thereof;
- (n) whether the Government has any policy for preservation of Ground water;
- (o) if so, details thereof;
- (p) whether the Government has any policy for Water Harvesting in Industrial Areas, Schools and Colleges; and
- (q) if so, details thereof ?

#### SHRI WILFRED D'SA

## **DESILTING OF RIVER SAL**

019B \* Transferred as Unstarred Question No.108 to Ports to be answered on 27.07.2018.

#### SHRI RAJESH PATNEKAR

## **TOURISM BUSES**

020A \*WILL the Minister for Tourism be pleased to state:

- (a) whether the Government tourist buses, which ply the tourists in North and South Goa for various Goa tours conducted by the Department of Tourism, visit the GHRSSIDC Handicraft Emporiums, furnish details about the emporiums visited ; and
- (b) whether the private tourist buses permitted by RTO and Department of Tourism for private tourist tours of Goa, visit the GHRSSIDC handicraft emporiums, with details thereof ?

## SHRI RAJESH PATNEKAR

# TILLARI IRRIGATION PROJECT

020B \*WILL the Minister for Water Resources be pleased to state:

- (a) whether the Tillari Irrigation Project has been completed by all means; if not, then date of completion ; and
- (b) the quantity of water is received by Goa through Tillari Irrigation Project, with details for last 5 years ?

#### SHRI RAJESH PATNEKAR

#### SPORTS GROUND

020C \*WILL the Minister for Sports & Youth Affairs be pleased to state:

 (a) whether there is any proposal for new Sports grounds for Village Panchayat Salem, Village Panchayat Latambarcem, Village Panchayat Menkurem, Village Panchayat Advalpal and Village Panchayat Mulgao, if yes, the present status of above proposal ?

## SMT. ALINA SALDANHA

## **REGULARIZATION OF CONTRACTUAL SERVICE**

- \*021A. WILL the Minister for Personnel be pleased to state:
  - (a) the present status of the regularization of contractual service as assured during the last monsoon session;
  - (b) whether it includes contractual staff/contractual skilled and unskilled labour, working at the various Corporations, Boards and Recruiting Agencies outsourcing labour to various Government Departments; and
  - (c) the time frame by when same will be implemented?

ASSEMBLY HALL PORVORIM, GOA 26<sup>TH</sup> JULY, 2018

#### N. B. SUBHEDAR SECRETARY